

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**REVISED CAUSE LIST OF SMC BENCH FOR 15-OCTOBER-2026 (THURSDAY)****BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
IN COURT ROOM 3****GOOGLE MEETING ID - XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2856/KOL/2025	2013-2014	[A] SAMUDRA NEEL SAHA	
2	ITA 385/KOL/2026	2013-2014	[A] NAWAL KISHORE RAJGARHIA & SONS	
3	IT(SS)A 70/KOL/2026	2021-2022	[A] SUNIL KUMAR MOHATA	
4	ITA 521/KOL/2026	2015-2016	[A] BIMAL KUMAR SHAH HUF	
5	ITA 1401/KOL/2026	2017-2018	[A] DELIGHT CONSTRUCTION	
6	ITA 1435/KOL/2026	2010-2011	[A] PRAVIN JAIN	
7	ITA 1616/KOL/2026	2022-2023	[A] TAMLUK HALDIA CENTRAL FISHERMENS CO-OPERATIVE SOCIETY LIMITED	
8	ITA 1650/KOL/2026	2017-18	[A] JAGSAKTI COMMODITIES PRIVATE LIMITED	
9	ITA 1692/KOL/2026	2015-16	[A] JAGSAKTI COMMODITIES PRIVATE LIMITED	
10	ITA 1895/KOL/2026	2010-2011	[A] PIYUSH AGARWAL	
11	ITA 2012/KOL/2026	2013-2014	[A] M/S. WONDER REXINE PRIVATE LIMITED	
12	ITA 2045/KOL/2026	2013-14	[D] SUMITA GOYAL	
13	ITA 2463/KOL/2026	2016-17	[A] ADYAMA COMPLEX PRIVATE LIMITED	
14	ITA 2582/KOL/2026	2020-2021	[A] B.M. INDUSTRIES	
15	ITA 486/KOL/2026	2018-19	[D] KUSUM SHARMA	c/f
16	ITA 2838/KOL/2026	2017-18	[A] PANCGHVARNAM THANGARAJ	c/f
17	ITA 2147/KOL/2026	2017-2018	[A] SHANKAR KUMAR SINGH	c/f
18	ITA 2096/KOL/2025	2009-2010	[A] VISHNU COMMODITIES PVT. LTD.	c/f


Deputy Registrar
14-Oct-2026